

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

SUPPLEMENTARY CAUSE LIST

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 44/2021 (Comp App (AT)(Ins) No. 328/2020) & IA No. 08/2022	Vinod Kothari V State Bank of India & Anr	Kartik Malhotra Santhanam Swaminadhan S. R. Rajagopalan Ms. Preethi Arasu	Rajiv Roy Rachit Ranjan Avrojyoti Chatterjee Ms Jayashree Saha – R1 Vikram Hegde Shantanu Lakhotia- R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

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